

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28038/2026 BLAPL/9459/2026	SUKANTA MAHARATHI VS STATE OF ODISHA	BIDYADHAR MANSING VS	TANGI (KHURDA) /505 /2026 GRAMA NYAYALAYA,TANGI(Khordha) GR/0000576/2026
2	D-BLAPL/27891/2026 BLAPL/9460/2026	LOKANATH TRIPATHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /264 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000174/2025
3	D-BLAPL/27811/2026 BLAPL/9461/2026	ROSHAN ABBAS VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /199 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000158/2026
4	D-BLAPL/27812/2026 BLAPL/9462/2026	SARBESWAR @ KALIA BEHURIA @ SARBESWAR BEURIA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /221 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000106/2025
5	D-BLAPL/27819/2026 BLAPL/9463/2026	MD. MUKHTAR @ MUKHTAR ALAM VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /477 /2026 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000875/2026
6	D-BLAPL/27887/2026 BLAPL/9464/2026	ATUL PRASAD BEHERDALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMAGIRI /29 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000078/2025
7	D-BLAPL/23757/2026 BLAPL/9465/2026	JATIN KUMAR BEHERA VS STATE OF ODISHA	SITIKANT MISHRA VS	JASHIPUR /16 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000002/2025
8	D-BLAPL/27888/2026 BLAPL/9466/2026	JAHIRUL ISLAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000157/2026
9	D-BLAPL/27337/2026 BLAPL/9467/2026	NIRANJAN PRADHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	SUNDARGARH TOWN /387 /2024 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000138/2024
10	D-BLAPL/27764/2026 BLAPL/9468/2026	KARUNA MUDULI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /52 /2026 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000091/2026
11	D-BLAPL/27672/2026 BLAPL/9469/2026	GANESH @ JAGAN KUMAR NAYAK VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /37 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000086/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/27879/2026 BLAPL/9470/2026	SRIPATI PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ROURKELA VIGILANCE /11 /2026 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000007/2026
13	D-BLAPL/27881/2026 BLAPL/9471/2026	D.BABULA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	MARKAT NAGAR /209 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000697/2026
14	D-BLAPL/27885/2026 BLAPL/9472/2026	BISWABHANU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMAGIRI /29 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000078/2025
15	D-BLAPL/28058/2026 BLAPL/9473/2026	DHEKALU MAHANAND VS STATE OF ODISHA	ANITA SAHOO VS	RENGALI /223 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000060/2026
16	D-BLAPL/27903/2026 BLAPL/9474/2026	SHESADEBA PRADHAN VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	RAMBHA (KHALLIKOTE) /194 /2026 A.D.J.,KHALLIKOTE(Ganjam) ST/0000098/2026
17	D-BLAPL/27906/2026 BLAPL/9475/2026	JUJHIA @ AKURA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /135 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000572/2022
18	D-BLAPL/27907/2026 BLAPL/9476/2026	JUJHIA @ AKURA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /180 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000749/2022
19	D-BLAPL/28060/2026 BLAPL/9477/2026	RABINDRA NAHAK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /249 /2026 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000240/2026
20	D-BLAPL/25615/2026 BLAPL/9478/2026	MIKHAEL BIHAR @ VICKY VS STATE OF ODISHA	DEBABRATA DASH VS	KEGAON /148 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000537/2026
21	D-BLAPL/27393/2026 BLAPL/9479/2026	MOHAN LAL MANGAN VS STATE OF ODISHA	JULU KHANSAMA VS	MALKANGIRI /584 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000065/2025
22	D-BLAPL/27710/2026 BLAPL/9480/2026	SANJIB BHATRA VS STATE OF ODISHA	KAISARUN NISHA VS	CHITRAKONDA /174 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000014/2025
23	D-BLAPL/27892/2026	AJIT ANANDA @ JITU @ JITUEL ANANDA	JYOTIRMAYA SAHOO	R.UDAYAGIRI /73 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9481/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
24	D-BLAPL/27908/2026 BLAPL/9482/2026	JUJHIA @ AKURA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000054/2024 NAYAGARH /174 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
25	D-BLAPL/27910/2026 BLAPL/9483/2026	JUJHIA @ AKURA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	GR/0000717/2022 NAYAGARH /152 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
26	D-BLAPL/27912/2026 BLAPL/9484/2026	CHITTARANJAN PRADHAN @ BAPI VS STATE OF ODISHA	BINI MISHRA VS	GR/0000651/2022 BASTA /277 /2026 J.M.F.C.,BASTA(Baleshwar)
27	D-BLAPL/27914/2026 BLAPL/9485/2026	JAY PRAKASH MOHAPATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CT/0000681/2026 BASTA /350 /2026 SPECIAL JUDGE,BALASORE(Baleshwar)
28	D-BLAPL/25724/2026 BLAPL/9486/2026	SAROJ KUMAR MALLIK@BHEJAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	Spl/0000230/2026 NEMALO /29 /2024 A.D.J.,SALIPUR(Cuttack)
29	D-BLAPL/27915/2026 BLAPL/9487/2026	SUBRAT PRADHAN VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ST/0000038/2024 BHANJANAGAR /833 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjam)
30	D-BLAPL/25799/2026 BLAPL/9488/2026	DULU NAYAK VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	Spl/0000040/2026 // SPECIAL JUDGE,BHANJANAGAR(Ganjam)
31	D-BLAPL/27728/2026 BLAPL/9489/2026	ROHIT GHADEI VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	2(A)CC/0000020/2026 //0 2ND A.D.J.,CUTTACK(Cuttack)
32	D-BLAPL/27735/2026 BLAPL/9490/2026	SUDHIR @ DALU NAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	2(A)CC/0000040/2026 NAWAPARA /93 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada)
33	D-BLAPL/27809/2026 BLAPL/9491/2026	RAJESH BUDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SA/0000021/2026 JHARSUGUDA /471 /2026 SPECIAL JUDGE (POCSO), JHARSUGUDA
34	D-BLAPL/27916/2026 BLAPL/9492/2026	SUDHIR CHOUDHURY VS	MANAS KUMAR CHAND VS	Spl/0000072/2026 KHURDA SADAR /140 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/27844/2026 BLAPL/9493/2026	STATE OF ODISHA BIBHUDATTA JENA@BIBHU VS	SARBESWAR SAHOO VS	TR/0000061/2026 BARAMBA /272 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000363/2025
36	D-BLAPL/25530/2026 BLAPL/9494/2026	STATE OF ODISHA PITABASA NAIK @ PITABASH NAIK VS	SURYAKANTA DWIBEDI VS	MUDANPUR RAMPUR /84 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000017/2024
37	D-BLAPL/27240/2026 BLAPL/9495/2026	STATE OF ODISHA BIJAY KUMAR NAIK VS	SURYAKANTA DWIBEDI VS	NCB BHUBANESWAR /3 /2026 A.D.J.,UDALA(Mayurbhanj) Spl/0000002/2026
38	D-BLAPL/23636/2026 BLAPL/9496/2026	UNION OF INDIA (NCB) SUSANTA BAGH VS	SITIKANT MISHRA VS	GOCHHAPADA /29 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000050/2024
39	D-BLAPL/27761/2026 BLAPL/9497/2026	STATE OF ODISHA SHRABANA BAGARTI VS	SIDHARTHA SANKAR RAY (2) VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000132/2026
40	D-CMP/42801/2026 CMP/1576/2026	STATE OF ODISHA MANDU SABAR VS	PRASHANTA KUMAR NAYAK VS	/ / CIVIL JUDGE (JD),RAIRAKHOL(Sambalp CS/0000030/2015
41	D-CMP/43129/2026 CMP/1577/2026	SURESH MUNDA KALIKRUSHNA PRATIHARI VS	SOURAV SUMAN BHUYAN VS	/ / CIVIL JUDGE (SD),PURI(Puri) CS/0000834/2015
42	D-CMP/43726/2026 CMP/1578/2026	SOMANATH PUJAPANDA DAMAYANTI KAUDI VS	JYOTI RANJAN DEO VS	/ / A.D.J.,KUCHINDA(Sambalpur) RFA/0000025/2026
43	D-CMP/43202/2026 CMP/1579/2026	BHUDEV CHANDRA TRIPATHY SATYABHAMA NAYAK VS	MALAYA RANJAN SARANGI VS	/ / CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttac CS/0000245/2002
44	D-CMP/41971/2026 CMP/1580/2026	NIRANJAN NAYAK SANDAKA DAMAYANTI VS	P. V. BALAKRISHNA VS	/ / CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000127/2023
45	D-CMP/42934/2026 CMP/1581/2026	KAMARAPU PREMAMMA M/S. FERRO TECH INDIA PVT. LTD., MAHARASHTRA VS	DEBAKANTA MOHANTY VS	/ / SR CIVIL JUDGE (COMMERCIAL COUR CS/0000008/2024
		PRABHUDUTT PATEL		

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CMP/43114/2026 CMP/1582/2026	BAHUDI JENA VS BENUDHAR SWAIN	DEVI PRASAD DASH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2026
47	D-CMP/44028/2026 CMP/1583/2026	M/S. SHIVAM CONDEV PVT LTD. VS MINISTRY OF ROAD TRANSPORT AND HIGHWAYS	SIDHANT DWIBEDI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh Arbp/0000051/2026
48	D-CMP/41532/2026 CMP/1584/2026	DULAL RAY VS KRUSHNAPADA MANDAL	AMIT PRASAD BOSE VS	// A.D.J.,KENDRAPARA(Kendrapara) CVREV/0000002/2025
49	D-CONTC/38468/2026 CONTC/6351/2026	PRASANNA KUMAR PATNAIK VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
50	D-CONTC/42791/2026 CONTC/6352/2026	SHAKUNTALA JENA VS ABHIMANYU DAS, IIC, KHANDAGIRI POLICE STATION, KHORDHA	SUDHANSU SEKHAR JENA VS	// 0 //
51	D-CONTC/43565/2026 CONTC/6353/2026	MADHABANANDA PARIDA VS GYNENDRA PRATAP SINGH, IPS	ADV. VS	// 0 //
52	D-CONTC/37995/2026 CONTC/6354/2026	SURENDRA PRASAD MALLIK VS JAYANTA KUMAR JAYASINGH, (OAS)TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
53	D-CONTC/37998/2026 CONTC/6355/2026	SMITA SATPATHY VS JAYANTA KUMAR JAYASINGH, (OAS)TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
54	D-CONTC/38473/2026 CONTC/6356/2026	SANDHYA SAMAL @ SWAIN VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
55	D-CONTC/41756/2026 CONTC/6357/2026	RAJALAXMI MISHRA VS ANANTA KUMAR SAMAL, CHIEF EXECUTIVE OFFICER, CUTTACK CENTRAL CO-OPERATIVE BANK LTD.,CUTTACK	ADV. VS	// 0 //
56	D-CONTC/42301/2026 CONTC/6358/2026	SHIVAM-LGC (JV) VS UDAY A KAOLE, CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COAL FIELDS LIMITED	SIDHANT DWIBEDI VS	// 0 //
57	D-CONTC/42307/2026	M/S. RKD CONSTRUCTIONS PVT LTD.	SIDHANT DWIBEDI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6359/2026	VS	VS	0
		SANTOSH KUMAR BEHERA, CHIEF CONSTRUCTION ENGINEER R AND B CIRCLE, KEONJHAR		//
58	D-CONTC/43446/2026	MANO RANJITA BEHERA	ADV.	//
	CONTC/6360/2026	VS	VS	0
		RAHUL JAIN, S.P., ANGUL		//
59	D-CONTC/43458/2026	AMARENDRA DASH	ADV.	//
	CONTC/6361/2026	VS	VS	0
		ASHOK KUMAR LENKA, DEPUTY COMMISSIONER (U/C COURT), KATAKA MUNICIPAL CORPORATION		//
60	D-CONTC/43350/2026	MANORANJAN DAS	ADV.	//
	CONTC/6362/2026	VS	VS	0
		GUHA POONAM TAPAS KUMAR, IAS		//
61	D-CONTC/43361/2026	HIMADRI BISWAL	ADV.	//
	CONTC/6363/2026	VS	VS	0
		SASMITA MALLIK, MANAGER, ORIENTAL INSURANCE COMPANY LTD, BHUBANESWAR		//
62	D-CONTC/43469/2026	DR. MADAN MOHAN MAHALA	ADV.	//
	CONTC/6364/2026	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//
63	D-CONTC/43484/2026	MADHUSUDAN SAMAL	ADV	//
	CONTC/6365/2026	VS	VS	0
		DR. ARABINDA KUMAR PADHEE, IAS, COMMISSIONER CUM SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//
64	D-CONTC/43639/2026	BIPINI BIHARI BEHERA	ADV.	//
	CONTC/6366/2026	VS	VS	0
		YAMINI SARANGI, IAS		//
65	D-CONTC/43658/2026	PRASANNA BARIK @ PRASANNA KUMAR	ADV.	//
	CONTC/6367/2026	VS	VS	0
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//
66	D-CONTC/43707/2026	RANJITA PANDA	MOHAN CHARAN BEHERA	//
	CONTC/6368/2026	VS	VS	0
		ARINDAM DAKUA, IAS		//
67	D-CONTC/43767/2026	MANORAMA MISHRA	ADV	//
	CONTC/6369/2026	VS	VS	0
		ARAVINDA AGARWAL, IAS, PRINCIPAL SECRETARY HIGHER EDUCATION DEPARTMENT		//
68	D-CONTC/43770/2026	BHARAT BEHERA	ADV.	//
	CONTC/6370/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/43579/2026 CONTC/6371/2026	ASWATHY S., IAS SWARUP KUMAR DASH VS GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA	ADV VS	// // 0 //
70	D-CONTC/43577/2026 CONTC/6372/2026	SANJAY KUMAR DAS VS UMAKANTA SAHU, I.I.C, MANGALABAG POLICE STATION, CUTTACK	ADV. VS	// 0 //
71	D-CONTC/43586/2026 CONTC/6373/2026	SADHU CHANDRA @ CHARAN TURUK VS BABITA MOHANTY, SPECIAL SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT., ODISHA	MANAS PATI VS	// 0 //
72	D-CONTC/43581/2026 CONTC/6374/2026	SANJAY KUMAR DAS VS UMAKANTA SAHU, I.I.C, MANGALABAG POLICE STATION, CUTTACK	ADV. VS	// 0 //
73	D-CONTC/43606/2026 CONTC/6375/2026	PURNA CHANDRA MOHAPATRA VS ARINDAM DAKUA, IAS,DIRECTOR MUNICIPAL ADMINISTRATION	ADV. VS	// 0 //
74	D-CONTC/42244/2026 CONTC/6376/2026	DR. RABI NARAYAN DHAR VS S. ASHWASTY, SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //
75	D-CONTC/43687/2026 CONTC/6377/2026	SANSARI ROUT VS SATYABRATA SAHOO,IAS, SECRETARY REVENUE AND D.M DEPARTMENT, ODISHA	ADV VS	// 0 //
76	D-CONTC/43585/2026 CONTC/6378/2026	RAKESH KUMAR ROUTRAY VS ASHIT KUMAR BALABANTRAY, I.I.C., BIDANASI POLICE STATION, CUTTACK	ADV. VS	// 0 //
77	D-CONTC/43374/2026 CONTC/6379/2026	SK. HAZIBULLA VS DEORANJAN KUMAR SINGH, IAS	SOUMIK SPANDAN TRIPATHY VS	// 0 //
78	D-CONTC/43698/2026 CONTC/6380/2026	SANJIB KUMAR SAHOO VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, ODISHA	ADV. VS	// 0 //
79	D-CONTC/41105/2026 CONTC/6381/2026	JAYANTA KUMAR MAITRA VS USHA PADHI, I.A.S	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/43694/2026 CONTC/6382/2026	TAPAN KUMAR SAHU VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0
81	D-CONTC/43401/2026 CONTC/6383/2026	BANKABIHARI MOHANTY VS ASWATHY S., IAS	ADV. VS	// 0
82	D-CONTC/41297/2026 CONTC/6384/2026	DURYADHAN SAHOO VS CHANCHAL RANA, MUNICIPAL COMMISSIONER,BHUBANESWAR	RANJAN KUMAR ROUT VS	// 0
83	D-CONTC/43411/2026 CONTC/6385/2026	SULOCHANA BEHERA VS SHUBHA SHARMA, IAS	SURENDRA KUMAR DASH VS	// 0
84	D-CONTC/43601/2026 CONTC/6386/2026	CHIKAN KUMAR SAHOO VS AWASTHY S., IAS	AJAYA KUMAR PRADHAN VS	// 0
85	D-CONTC/43613/2026 CONTC/6387/2026	LOHITA KUMAR MISHRA VS AWASTHY S., IAS	AJAYA KUMAR PRADHAN VS	// 0
86	D-CONTC/43616/2026 CONTC/6388/2026	DIBYA SUNDAR SAHOO VS AWASTHY S., IAS	AJAYA KUMAR PRADHAN VS	// 0
87	D-CONTC/43627/2026 CONTC/6389/2026	KISHORE CHANDRA MOHANTY VS ER. SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL CUM ROADS), N.H.WORKS DEPT., KHORDHA	ADV. VS	// 0
88	D-CONTC/43631/2026 CONTC/6390/2026	TULASI BISWAL VS SHUBHA SARMA, IAS	ADV. VS	// 0
89	D-CONTC/43079/2026 CONTC/6391/2026	MANO RANJITA BEHERA VS SABYASACHI MALLA, I.I.C. CHATRAPUR POLICE STATION, GANJAM	ADV. VS	// 0
90	D-CRLA/28031/2026 CRLA/862/2026	PRAVAKAR BEHERA VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR PARIDA VS	BHUBANESWAR VIGILANCE /16 /2004 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000008/2013
91	D-CRLA/28382/2026	PRACHET KUMAR BAL	SOUMENDRA KUMAR NAYAK	CHOUDWAR /268 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/863/2026	VS STATE OF ODISHA	VS	AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
92	D-CRLA/24993/2026 CRLA/864/2026	BUBU @ BIBHU SAMANTRAY @ SAMANTRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	Spl/0000095/2023 NACHUNI /302 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K)
93	D-CRLMC/27504/2026 CRLMC/3350/2026	MARUT PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TR/0000135/2026 MADHUPATNA /268 /2025 J.M.F.C,CUTTACK(Cuttack)
94	D-CRLMC/27738/2026 CRLMC/3351/2026	SITARAM AGARWAL VS SANTOSH KUMAR MOHANTY	PRABIN DAS VS	GR/0001303/2025 / /0 J.M.F.C,CUTTACK(Cuttack)
95	D-CRLMC/27999/2026 CRLMC/3352/2026	PARBATI MALIK @ PARBATI MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	ICC/0000115/2025 / /0 J.M.F.C,CUTTACK(Cuttack)
96	D-CRLMC/28098/2026 CRLMC/3353/2026	SURESH CH. NAYAK VS STATE OF ODISHA	NITYANANDA BEHURIA VS	ICC/0000222/2025 MARKAT NAGAR /19 /2024 J.M.F.C,CUTTACK(Cuttack)
97	D-CRLMC/27377/2026 CRLMC/3354/2026	RAJANI KANT MAHAPATRA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	ICC/0000083/2025 JEYPORE VIGILANCE /29 /2010 SPL.JUDGE(VIG.),JEYPORE(Koraput)
98	D-CRLMC/27983/2026 CRLMC/3355/2026	E.SANKAR RAO VS STATE OF ODISHA(VIG.)	PRATEIK PARIJA VS	GR/0000029/2010 VIGILANCE PS (BERHAMPUR) /45 /2016 SPECIAL JUDGE (VIG),BERHAMPUR(Ga)
99	D-CRLMC/19679/2026 CRLMC/3356/2026	JADA@KHIROD DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GR/0000033/2016 AUL /133 /2021 J.M.F.C,AUL(Kendrapara)
100	D-CRLMC/23710/2026 CRLMC/3357/2026	MOTILAL SAMAL VS STATE OF ODISHA	SANDIPAN MISHRA VS	GR/0000260/2021 CHANDRASEKHARPUR /627 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha)
101	D-CRLMC/25162/2026 CRLMC/3358/2026	SABARA BATRA VS STATE OF ODISHA	SARBESWAR SAHOO VS	CT/0001376/2024 TITILAGARH /328 /2021 A.D.J.,BOLANGIR(Balangir)
102	D-CRLMC/27677/2026 CRLMC/3359/2026	BISWAJIT BHOI VS	BISWABHUSAN DAS VS	CRREV/0000007/2025 JAGATSINGPUR /919 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/26001/2026 CRLMC/3360/2026	STATE OF ODISHA RAJENDRA KUMAR PATRA VS	SURYAKANTA DASH VS	Spl/0001804/2024 SAHID NAGAR P.S. /142 /2023 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000318/2023
104	D-CRLMC/27795/2026 CRLMC/3361/2026	STATE OF ODISHA HADA@NIRMALAYA SETHY@NIMALAYA SETHY VS	BISWABHUSAN DAS VS	PARADEEP LOCK /172 /2021 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000017/2021
105	D-CRLMP/26894/2026 CRLMP/1492/2026	STATE OF ODISHA KALI PRASAD MISHRA VS	PRIYA RANJAN MISHRA VS	//0 ()
106	D-CRLMP/25846/2026 CRLMP/1493/2026	STATE OF ODISHA RAJASHREE MOHAPATRA VS	AKSHAYA KUMAR SUBUDHI VS	// PAHALA /297 /2026 ()
107	D-CRLMP/26654/2026 CRLMP/1494/2026	STATE OF ODISHA URBAN COOPERATIVE BANK LTD., CUTTACK VS	JAJATI KISHORE MOHANTY VS	// EOW,BHUBANESWAR /16 /2023 ()
108	D-EXP/25657/2026 EXP/138/2026	STATE OF ODISHA BIMALA PARIDA VS	ASISH KUMAR RAY VS	// // ()
109	D-MACA/27061/2026 MACA/897/2026	STATE OF ODISHA CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LIMITED, KHURDA VS	ADAM ALI KHAN VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000006/2022
110	D-MACA/42088/2026 MACA/898/2026	PENUMARTHI THATHA BABU SARAT MOHANTY VS	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000071/2024
111	D-MACA/42091/2026 MACA/899/2026	S.K RIASAT KHADIM SANDHYA SAHOO VS	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000159/2022
112	D-MACA/42109/2026 MACA/900/2026	PRAMOD KUMAR SWAIN PRASANJIT SAHOO VS	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000001/2019
113	D-MACA/42115/2026 MACA/901/2026	JNYANRANJAN SAMANTRAY LUDIMANI MARANDI VS SARATHI PATRA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000037/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-MATA/42973/2026 MATA/309/2026	RAJESWARI DASH VS PRITAM KUMAR PANDA	RUDRA NARAYAN PARIJA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000661/2023
115	D-RPFAM/42926/2026 RPFAM/251/2026	ASHOK NAYAK VS MILIMA NAYAK	BIJAYA KUMAR PARIDA VS	// JUDGE FAMILY COURT,BHUBANESWAR Crp/0000255/2019
116	D-RPFAM/42563/2026 RPFAM/252/2026	GIRISH CHANDRA BHUYAN VS RASMITA BHUYAN	ASHOK KUMAR SAHOO VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CRLMP/0000120/2025
117	D-RSA/32399/2026 RSA/481/2026	RAJA @ DUBARAJ GURU VS BIDYUT KUMAR SARDAR	PABITRA KUMAR NAYAK VS	// DISTRICT AND SESSIONS JUDGE,JHARASCOEK(Jharsa RFA/0000018/2024
118	D-RVWPET/24327/2026 RVWPET/211/2026	DASAMUKHI APPALASWAMY @ D. APPULASWAMY VS SUDAM SAHUKAR	P. V. BALAKRISHNA VS	// () //
119	D-RVWPET/40945/2026 RVWPET/212/2026	M/S. NM MANAGEMENT SERVICES ,BHUBANESWAR VS STATE OF ODISHA	MIHIR KANTA RATH VS	// () //
120	D-TRP(C)/42706/2026 TRP(C)/288/2026	MINARANI MAHALIK VS JAGABANDHU BEHERA	NIRANJAN PANDA VS	// JUDGE, FAMILY COURT,,JAJPUR(Jajapur) CP/0000209/2026
121	D-TRP(C)/42632/2026 TRP(C)/289/2026	N. SNIGDHA SAURAMYA VS ABHAYA BADANA BEPARI	LAXMAN PRADHAN VS	// JUDGE,FAMILY COURT,JEYPORE(Koraput) Mat/0000002/2026
122	D-TRP(C)/42913/2026 TRP(C)/290/2026	RASMITA BEHERA VS ATMANANDA DAS	SURENDRA KUMAR BISWAL VS	// CIVIL JUDGE (SD),TALCHER(Anugul) Mat/0000018/2026
123	D-TRP(C)/43317/2026 TRP(C)/291/2026	LILBATI HIAL VS MURALI KHORA	DEBADUTTA KANUNGO VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) Mat/0000055/2026
124	D-TRP(C)/42720/2026 TRP(C)/292/2026	T. SUNANDA VS D. JOGI PRADHAN	DIBYA JYOTI SAHOO VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000579/2026
125	D-TRP(C)/43190/2026	KAJALINI BARAL	SUJIT KUMAR SWAIN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/293/2026	VS BISWAJIT PRADHAN	VS	JUDGE,FAMILY COURT,JAGATSINGPUR
126	D-TRP(C)/43380/2026	SAUBHAGINI LENKA	RAMESH CHANDRA ROUT	CP/0000179/2025
	TRP(C)/294/2026	VS DIBYAJYOTI ROUT	VS	// JUDGE FAMILY COURT,BHUBANESWAR
127	D-WA/41586/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	CP/0000321/2026
	WA/1280/2026	VS LAXMIDHAR SAHOO	VS	// 0
128	D-WA/42437/2026	MANO RANJITA BEHERA	RESHMA BEHERA	//
	WA/1281/2026	VS STATE OF ODISHA	VS	0 //
129	D-WA/43330/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	//
	WA/1282/2026	VS DURGA CHARAN MISHRA	VS	0 //
130	D-WA/43344/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,AGA	//
	WA/1283/2026	VS PRASANTA KUMAR BHUYAN	VS	0 //
131	D-WA/43331/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	//
	WA/1284/2026	VS SUBHASH CHANDRA DASH	VS	0 //
132	D-WA/43357/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/1285/2026	VS RAMESH CHANDRA JENA	VS	0 //
133	D-WP(C)/43282/2026	BALARAM PARIDA	RABINDRA NATH BARIK	//
	WP(C)/30014/2026	VS STATE OF ODISHA	VS	0 //
134	D-WP(C)/43310/2026	AKHYA KUMAR MOHANTY	RABINDRANATH BARIK	//
	WP(C)/30015/2026	VS STATE OF ODISHA	VS	0 //
135	D-WP(C)/43312/2026	PRASANT KUMAR MOHANTY	RABINDRANATH BARIK	//
	WP(C)/30016/2026	VS STATE OF ODISHA	VS	0 //
136	D-WP(C)/40998/2026	BHABANI SANKAR DAS	SAIBRATA RATH	//
	WP(C)/30017/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/40900/2026 WP(C)/30018/2026	STATE OF ODISHA SASMITA JENA VS	DILIP KUMAR SAHU VS	// // 0
138	D-WP(C)/40354/2026 WP(C)/30019/2026	STATE OF ODISHA KOLA JAGADISWAR RAO VS	SAIBRATA RATH VS	// // 0
139	D-WP(C)/43104/2026 WP(C)/30020/2026	ODISHA STATE WAREHOUSING CORPORATION, BHUBANESWAR BALUNKESWAR SHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0
140	D-WP(C)/43121/2026 WP(C)/30021/2026	STATE OF ODISHA SUNIL KUMAR SINGH VS	AVIJIT PATNAIK VS	// // 0
141	D-WP(C)/41379/2026 WP(C)/30022/2026	STATE OF ODISHA SUBASH CHANDRA BEHERA VS	SAIBRATA RATH VS	// // 0
142	D-WP(C)/37777/2026 WP(C)/30023/2026	STATE OF ODISHA MARDARAJ PRADHAN VS	SANKAR PRAASAD PANI VS	// // 0
143	D-WP(C)/43110/2026 WP(C)/30024/2026	UNION OF INDIA KRUTIBAS SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0
144	D-WP(C)/41384/2026 WP(C)/30025/2026	STATE OF ODISHA BIDYADHAR MALLICK VS	SAIBRATA RATH VS	// // 0
145	D-WP(C)/43122/2026 WP(C)/30026/2026	STATE OF ODISHA NABEEN BAGE VS	AVIJIT PATNAIK VS	// // 0
146	D-WP(C)/43418/2026 WP(C)/30027/2026	STATE OF ODISHA PRAFULLA KUMAR DAS VS	DAITARI BISWAL VS	// // 0
147	D-WP(C)/39321/2026 WP(C)/30028/2026	STATE OF ODISHA SIBARANI SAHU VS	SANTOSH KUMAR NANDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/43410/2026 WP(C)/30029/2026	SUDHA RANJAN SAI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
149	D-WP(C)/41388/2026 WP(C)/30030/2026	KUMO ROUL @ KUMA ROUL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
150	D-WP(C)/41400/2026 WP(C)/30031/2026	RADHAKANTA GIRI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
151	D-WP(C)/43123/2026 WP(C)/30032/2026	NITYANANDA SINGH VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
152	D-WP(C)/43351/2026 WP(C)/30033/2026	KALYANI SHG, KOSAGUMUNDA, NABARANGAPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
153	D-WP(C)/41596/2026 WP(C)/30034/2026	TANMAYA KUMAR SAHOO VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
154	D-WP(C)/40287/2026 WP(C)/30035/2026	SANGEETA MURMU VS STATE BANK OF INDIA, MUMBAI	LAXMI PRASAD DWIVEDY VS	// 0 //
155	D-WP(C)/43221/2026 WP(C)/30036/2026	MANOJ KUMAR KHATOI VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
156	D-WP(C)/41599/2026 WP(C)/30037/2026	SUSHREEMAYEE LENKA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
157	D-WP(C)/44022/2026 WP(C)/30038/2026	PRAVAKAR NAIK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
158	D-WP(C)/43533/2026 WP(C)/30039/2026	RABINDRA NATH SWAIN VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
159	D-WP(C)/41610/2026	RABINDRA KUMAR MOHANTY	BANSHIDHAR SATAPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30040/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/43315/2026	AKSHAYA KUMAR PANI	SWAPNIL ROY	//
	WP(C)/30041/2026	VS STATE OF ODISHA	VS	0 //
161	D-WP(C)/43111/2026	RAMANANDA MISHRA	SOUBHAGYA SUNDAR DAS	//
	WP(C)/30042/2026	VS STATE OF ODISHA	VS	0 //
162	D-WP(C)/41614/2026	DURGA PRASAD SWAIN	SATYABRATA SATAPATHY	//
	WP(C)/30043/2026	VS STATE OF ODISHA	VS	0 //
163	D-WP(C)/43608/2026	SHARADA DEHURY	HALADHAR SETHY	//
	WP(C)/30044/2026	VS STATE OF ODISHA	VS	0 //
164	D-WP(C)/41204/2026	SURENDRA KUMAR MOHAPATRA	SHASHI BHUSAN JENA	//
	WP(C)/30045/2026	VS STATE OF ODISHA	VS	0 //
165	D-WP(C)/43215/2026	SITESH KUMAR PRADHAN	ATUL TRIPATHY	//
	WP(C)/30046/2026	VS SUPERINTENDENT, CGST AND CENTRAL EXCISE	VS	0 //
166	D-WP(C)/41617/2026	SUJIT KUMAR DAS	SATYABRATA SATAPATHY	//
	WP(C)/30047/2026	VS STATE OF ODISHA	VS	0 //
167	D-WP(C)/43240/2026	KALPANA DAS	PADMANAVA JENA	//
	WP(C)/30048/2026	VS STATE OF ODISHA	VS	0 //
168	D-WP(C)/41111/2026	RADHAKANTA SAHU	JULU KHANSAMA	//
	WP(C)/30049/2026	VS STATE OF ODISHA	VS	0 //
169	D-WP(C)/43208/2026	BABA AKHANDALMANI SHG, JAJPUR	SUKANTA KUMAR DALAI	//
	WP(C)/30050/2026	VS STATE OF ODISHA	VS	0 //
170	D-WP(C)/41265/2026	SUKESINI TRIPATHY	SANTOSH KUMAR MAHANTY	//
	WP(C)/30051/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/43389/2026 WP(C)/30052/2026	STATE OF ODISHA SK ABDULLA ASWAT VS	GYANA RANJAN NAYAK VS	// // 0
172	D-WP(C)/43352/2026 WP(C)/30053/2026	STATE OF ODISHA SHANTI RAJ MAHILA SHG, MODEIGAM, NABARANGAPUR VS	RAJIV KUMAR MAHANTA VS	// // 0
173	D-WP(C)/41292/2026 WP(C)/30054/2026	STATE OF ODISHA RAJASWINI MOHAPATRA VS	SIVA SANKAR CHAINI VS	// // 0
174	D-WP(C)/43212/2026 WP(C)/30055/2026	RESERVE BANK OF INDIA, BHUBANESWAR RAMESWAR WSHG, JAJPUR VS	SUKANTA KUMAR DALAI VS	// // 0
175	D-WP(C)/43720/2026 WP(C)/30056/2026	STATE OF ODISHA PANDAB SAHOO VS	SOUMYA JYOTI BISWAL VS	// // 0
176	D-WP(C)/43220/2026 WP(C)/30057/2026	UNION OF INDIA KARTIKESWARA MOHAPATRA VS	SOMA PATNAIK VS	// // 0
177	D-WP(C)/41376/2026 WP(C)/30058/2026	STATE OF ODISHA APURBA BISWAL VS	SAIBRATA RATH VS	// // 0
178	D-WP(C)/43062/2026 WP(C)/30059/2026	STATE OF ODISHA MANORANJAN SAHOO VS	AMLAN SHAKTI PAUL VS	// // 0
179	D-WP(C)/43563/2026 WP(C)/30060/2026	STATE OF ODISHA BRAHMANANDA AND CO.,ANADI BHAWAN,CUTTACK VS	DIGANTA DAS VS	// // 0
180	D-WP(C)/43408/2026 WP(C)/30061/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR RAMAKANTA BHOI VS	SWETLANA DAS VS	// // 0
181	D-WP(C)/41391/2026 WP(C)/30062/2026	STATE OF ODISHA CHANDRA LOCHAN TRIPATHY VS	SAIBRATA RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/43128/2026 WP(C)/30063/2026	CHITTARANJAN NAIK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
183	D-WP(C)/43453/2026 WP(C)/30064/2026	DIBAKAR SAW VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/41000/2026 WP(C)/30065/2026	DHIRENDRA SAHU VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
185	D-WP(C)/43638/2026 WP(C)/30066/2026	SARAT CHANDRA SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
186	D-WP(C)/43051/2026 WP(C)/30067/2026	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
187	D-WP(C)/41090/2026 WP(C)/30068/2026	PADMANAV BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
188	D-WP(C)/43053/2026 WP(C)/30069/2026	BIKRAMANANDA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
189	D-WP(C)/43454/2026 WP(C)/30070/2026	MANAGING COMMITTEE OF A. P. S. P. S. HIGH SCHOOL, BHADRAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
190	D-WP(C)/41395/2026 WP(C)/30071/2026	ASHAMANI TRIPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
191	D-WP(C)/41517/2026 WP(C)/30072/2026	SWARNALATA MOHANTY VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
192	D-WP(C)/41396/2026 WP(C)/30073/2026	ANUP KUMAR JENA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
193	D-WP(C)/43384/2026	ODISHA FOREST DEVELOPMENT CORPORATION LTD.,BHUBANESWAR	PITAMBAR JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30074/2026	VS STATE INFORMATION COMMISSIONER ,BHUBANESWAR	VS	0 //
194	D-WP(C)/41990/2026 WP(C)/30075/2026	BIJAYA KUMAR BARIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
195	D-WP(C)/43572/2026 WP(C)/30076/2026	SWAPNAPRIYA BEHERA VS STATE OF ODISHA	KALANDI CHARAN SAHOO VS	// 0 //
196	D-WP(C)/43456/2026 WP(C)/30077/2026	MANAGING COMMITTEE OF VIVEKANANDA UCHHA VIDYAPITHA, BHADRAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
197	D-WP(C)/43505/2026 WP(C)/30078/2026	PRAMILA MALLIK VS HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, BHUBANESWAR	ASISH MISHRA VS	// 0 //
198	D-WP(C)/42338/2026 WP(C)/30079/2026	JAYANT KUMAR PATNAIK VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
199	D-WP(C)/43486/2026 WP(C)/30080/2026	MANAGING COMMITTEE OF LAXMINARAYAN HIGH SCHOOL, HANSPAT, BHADRAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
200	D-WP(C)/42881/2026 WP(C)/30081/2026	M/S AJS AUTOMOBILES, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	DAITARI BEHERA VS	// 0 //
201	D-WP(C)/42883/2026 WP(C)/30082/2026	M/S.D.S.AGENCY, CUTTACK VS CHIEF COMMISSIONER, CT AND GST, ODISHA	DAITARI BEHERA VS	// 0 //
202	D-WP(C)/43371/2026 WP(C)/30083/2026	BHAGABAN DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
203	D-WP(C)/41984/2026 WP(C)/30084/2026	LAXMI PRIYA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
204	D-WP(C)/41986/2026 WP(C)/30085/2026	M/S HUB CAFE AND RESTAURANT, CUTTACK VS	ARCHANA BEHERA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/43510/2026 WP(C)/30086/2026	COMMISSIONER OF CT AND GST, ODISHA, CUTTACK BANKUBIHARI DHIR VS STATE OF ODISHA	NIRANJAN LENKA VS	// // 0 //
206	D-WP(C)/41982/2026 WP(C)/30087/2026	M/S BLUE STAR CONSTRUCTION AND DEVELOPERS, CUTTACK VS COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ARCHANA BEHERA VS	// 0 //
207	D-WP(C)/42578/2026 WP(C)/30088/2026	JOGENDRANATH PATULIA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
208	D-WP(C)/43645/2026 WP(C)/30089/2026	SUBRAT KUMAR BISWAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
209	D-WP(C)/43227/2026 WP(C)/30090/2026	TRINATH MAHANTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
210	D-WP(C)/43086/2026 WP(C)/30091/2026	ASHOK KUMAR NANDA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
211	D-WP(C)/43197/2026 WP(C)/30092/2026	SARITA BEHERA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
212	D-WP(C)/43493/2026 WP(C)/30093/2026	KHAGESWAR SAHOO VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
213	D-WP(C)/42451/2026 WP(C)/30094/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR VS KAMALAKANTA PATRA	SASWAT KUMAR ACHARYA VS	// 0 //
214	D-WP(C)/43504/2026 WP(C)/30095/2026	MANGAL SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
215	D-WP(C)/43683/2026 WP(C)/30096/2026	UPASI KANDA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/43514/2026 WP(C)/30097/2026	PRAMILA MALLIK VS HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, BHUBANESWAR	ASISH MISHRA VS	// 0 //
217	D-WP(C)/42461/2026 WP(C)/30098/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR VS KRUSHNA CHANDRA GILI	SASWAT KUMAR ACHARYA VS	// 0 //
218	D-WP(C)/43517/2026 WP(C)/30099/2026	KSHETRA MOHAN SI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
219	D-WP(C)/43217/2026 WP(C)/30100/2026	YES BANK LIMITED, KOLKATA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
220	D-WP(C)/43759/2026 WP(C)/30101/2026	ACHYUTANANDA DAS VS ADDL COMMISSIONER, REVISIONAL COURT NO 1, BHUBANESWAR	ABINASH ROUTRAY VS	// 0 //
221	D-WP(C)/42516/2026 WP(C)/30102/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR VS SUBHENDU PARIDA	SASWAT KUMAR ACHARYA VS	// 0 //
222	D-WP(C)/43832/2026 WP(C)/30103/2026	BIJAY KUMAR SAHU VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
223	D-WP(C)/39532/2026 WP(C)/30104/2026	KANHU CHARAN SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
224	D-WP(C)/43692/2026 WP(C)/30105/2026	LOCHAN BHOI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
225	D-WP(C)/41633/2026 WP(C)/30106/2026	JAYANTI PATRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
226	D-WP(C)/44062/2026 WP(C)/30107/2026	MAHENDRA KUMAR PADHIARY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
227	D-WP(C)/40949/2026	SUJIT KUMAR SUNDARAY	SANJAY KUMAR SAMANTARAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30108/2026	VS THE COMMISSIONER OF ENDOWMENT, ODISHA, BHUBANESWAR	VS	0 //
228	D-WP(C)/43285/2026 WP(C)/30109/2026	SIBABABA SHG, KUMARBEGPALLI, GANJAM VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
229	D-WP(C)/41652/2026 WP(C)/30110/2026	HARIHAR DASH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
230	D-WP(C)/43451/2026 WP(C)/30111/2026	SARAT KUMAR NAYAK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
231	D-WP(C)/41593/2026 WP(C)/30112/2026	SUMAN KHANDELWAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
232	D-WP(C)/43277/2026 WP(C)/30113/2026	DEBABRATA DHUPAL VS THE VICE-CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR	PRATIK NAYAK VS	// 0 //
233	D-WP(C)/42332/2026 WP(C)/30114/2026	J.J.MUKTESVARA CONSTRUCTION PVT.LTD., BHUBANESWAR VS STATE OF ODISHA	ABAKASH NANDA VS	// 0 //
234	D-WP(C)/41621/2026 WP(C)/30115/2026	DEBANANDA ROUT VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
235	D-WP(C)/43457/2026 WP(C)/30116/2026	NILADRI BIHARI MOHAPATRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
236	D-WP(C)/43094/2026 WP(C)/30117/2026	MAA TULASHI SHG, SINGHJHAR, NUAPADA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
237	D-WP(C)/41645/2026 WP(C)/30118/2026	SUBRAT KUMAR PATTANAIK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
238	D-WP(C)/43097/2026 WP(C)/30119/2026	MAA BAISHNODEVI SHG, BHARUAMUNDA, NUAPADA VS	SUKANTA KUMAR DALAI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/41836/2026 WP(C)/30120/2026	STATE OF ODISHA SAROJ KUMAR PANI VS	BANSHIDHAR SATAPATHY VS	// // 0
240	D-WP(C)/43101/2026 WP(C)/30121/2026	STATE OF ODISHA DEEPAK DEBNATH VS	ADITYA SINGH MOHANTY VS	// // 0
241	D-WP(C)/41837/2026 WP(C)/30122/2026	CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR PRADEEP KUMAR BEHERA VS	BANSHIDHAR SATAPATHY VS	// // 0
242	D-WP(C)/43103/2026 WP(C)/30123/2026	STATE OF ODISHA SUVENDU PATRA VS	SIDHARTH SHANKAR PADHY VS	// // 0
243	D-WP(C)/41672/2026 WP(C)/30124/2026	THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR SARITA SAMAL VS	BRUNDABAN ROUT VS	// // 0
244	D-WP(C)/42952/2026 WP(C)/30125/2026	STATE OF ODISHA NIRMALA SANDHA VS	SURYANSHI SRIVASTAVA VS	// // 0
245	D-WP(C)/43107/2026 WP(C)/30126/2026	STATE OF ODISHA SUBRAT KUMAR MALLA VS	ADITYA SINGH MOHANTY VS	// // 0
246	D-WP(C)/43247/2026 WP(C)/30127/2026	CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR JYOTI RANJAN DAS VS	PADMA NAVA JENA VS	// // 0
247	D-WP(C)/43764/2026 WP(C)/30128/2026	STATE OF ODISHA M/S.MAMATA VARIETY STORE, BHUBANESWAR VS	BIBHUTI RANJAN SWAIN VS	// // 0
248	D-WP(C)/43875/2026 WP(C)/30129/2026	STATE OF ODISHA OMPRAKASH GUPTA VS	SUSHANTA KUMAR MISHRA VS	// // 0
249	D-WP(C)/42225/2026 WP(C)/30130/2026	STATE OF ORISSA MADAN MOHAN MAHATY VS	PRINCE PATNAIK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/43829/2026 WP(C)/30131/2026	SATYAJIT SWAIN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
251	D-WP(C)/43625/2026 WP(C)/30132/2026	MUKTA NANDA VS THE NEW INDIA ASSURANCE CO.LTD.,BOLANGIR	SUSHANTA KUMAR JOSHI VS	// 0 //
252	D-WP(C)/43865/2026 WP(C)/30133/2026	BHAKTAMANI MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
253	D-WP(C)/43735/2026 WP(C)/30134/2026	RUNGTA MINES LTD., WEST BENGAL VS STATE OF ODISHA	RASHMI RANJAN SWAIN VS	// 0 //
254	D-WP(C)/43688/2026 WP(C)/30135/2026	SURAJ SAHU VS GENERAL MANAGER, BASUNDHARA AREA MAHANADI COAL FIELD, SUNDARGRH	BIGYAN KUMAR SHARMA VS	// 0 //
255	D-WP(C)/43668/2026 WP(C)/30136/2026	JAYANTI LATA NAYAK VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
256	D-WP(C)/43955/2026 WP(C)/30137/2026	SUCHITA MOHAPATRA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
257	D-WP(C)/43669/2026 WP(C)/30138/2026	KUNJALATA DAS VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
258	D-WP(C)/43691/2026 WP(C)/30139/2026	SAGAR SINGH VS GENERAL MANAGER, BASUNDHARA AREA MAHANADI COAL FIELD, SUNDARGARH	BIGYAN KUMAR SHARMA VS	// 0 //
259	D-WP(C)/43666/2026 WP(C)/30140/2026	RAGHUNATHA MAHAPATRA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
260	D-WP(C)/43908/2026 WP(C)/30141/2026	M/S. EVOS BUILDCON PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	SOUBHAGYA KUAMR RATH VS	// 0 //
261	D-WP(C)/43912/2026	M/S. EVOS BUILDCON PVT. LTD., BHUBANESWAR	SOUBHAGYA KUAMR RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30142/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/43667/2026 WP(C)/30143/2026	PADMALOCHAN MOHANTA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
263	D-WP(C)/43959/2026 WP(C)/30144/2026	RITIKA DAS VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
264	D-WP(C)/43662/2026 WP(C)/30145/2026	RAMAKRUSHNA DAS VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
265	D-WP(C)/41425/2026 WP(C)/30146/2026	MANAGEMENT OF M/S TECH SUPPORT, BHUBANESWAR VS BIKRAM KESHARI SAMANTARAY	SWARUP RANJAN SINGH SAMANT VS	// 0 //
266	D-WP(C)/43437/2026 WP(C)/30147/2026	M/S GROWMORE COMMERCIAL LLP, CUTTACK VS ZONAL MANAGER, BANK OF INDIA, ZONAL OFFICE, KHORDHA	MONOMOY BASU VS	// 0 //
267	D-WP(C)/43713/2026 WP(C)/30148/2026	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.,NAYAPALLI, BHUBANESWAR VS ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	SAMIR KUMAR MISHRA VS	// 0 //
268	D-WP(C)/43241/2026 WP(C)/30149/2026	SEHASAYEE SENAPATI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
269	D-WP(C)/43205/2026 WP(C)/30150/2026	HEMENDRANATH MOHANTY VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
270	D-WP(C)/43727/2026 WP(C)/30151/2026	GOBINDA NARAYAN MISHRA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
271	D-WP(C)/43784/2026 WP(C)/30152/2026	SEHJVIR SINGGH WALIA VS STATE OF ODISHA	MANISH NAG DAS VS	// 0 //
272	D-WP(C)/43203/2026 WP(C)/30153/2026	BISWAJIT BEHERA VS	GOPAL SINHA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/43233/2026 WP(C)/30154/2026	STATE OF ODISHA MANAGING COMMITTEE OF VEER SURENDRA SAI HIGH SCHOOL, BARAGARH VS STATE OF ODISHA	SANGRAM JENA VS	// // ()
274	D-WP(C)/43995/2026 WP(C)/30155/2026	DR. SUVANI SUBHADARSHINI VS ODISHA PUBLIC SERVICE COMMISSION	AVIJIT PATNAIK VS	// // ()
275	D-ABLAPL/27630/2026 ABLAPL/10682/2026	VIPUL DAS VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	INFOCITY PS /782 /2026 () //
276	D-ABLAPL/24108/2026 ABLAPL/10683/2026	JITENDRA KUMAR PANDA VS STATE OF ODISHA	PRAVAS CHANDRA PANDA VS	/ /0 () //
277	D-ABLAPL/27654/2026 ABLAPL/10684/2026	BASUDEVA BEHERA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	BIRIDI PS /233 /2026 () //
278	D-ABLAPL/27659/2026 ABLAPL/10685/2026	SHESADEV MOHAPATRA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	TANGI (KHURDA) /313 /2025 () //
279	D-ABLAPL/27674/2026 ABLAPL/10686/2026	RABI NARAYAN SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	DHAULI PS /212 /2026 () //
280	D-ABLAPL/26698/2026 ABLAPL/10687/2026	BISWAJIT ROUTRAY @ PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /251 /2026 () //
281	D-ABLAPL/27847/2026 ABLAPL/10688/2026	UMKANTA DAS @ KANHA DAS VS STATE OF ODISHA	DIGBAS PANDA VS	MAHANGA /322 /2026 () //
282	D-ABLAPL/26988/2026 ABLAPL/10689/2026	GULSANARA PARWIN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BALICHANDRAPUR /339 /2026 () //
283	D-ABLAPL/27191/2026 ABLAPL/10690/2026	RANJIT BISRA @ BISAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /189 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/27861/2026 ABLAPL/10691/2026	DEEPAK NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /646 /2026 () //
285	D-ABLAPL/27447/2026 ABLAPL/10692/2026	RAMAKANTA DAS VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	KHAIRA /153 /2026 () //
286	D-ABLAPL/27480/2026 ABLAPL/10693/2026	MUNA PARIDA @ MANAS PARIDA VS STATE OF ODISHA	TARUN PATNAIK VS	TANGI (KHURDA) /616 /2026 () //
287	D-ABLAPL/27608/2026 ABLAPL/10694/2026	PRADYUMNA KUMAR SAHOO @ PADMINI KUMAR SAHOO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	ATHGARH /65 /2026 () //
288	D-ABLAPL/27612/2026 ABLAPL/10695/2026	ARIF AKHTAR @ MINTU VS STATE OF ODISHA	SK. ZAFARULLA VS	BADMAL /283 /2026 () //
289	D-ABLAPL/27702/2026 ABLAPL/10696/2026	AYAN ALI VS STATE OF ODISHA	SAMARENDRA SETHI VS	CANTONMENT ROAD /311 /2026 () //
290	D-ABLAPL/27727/2026 ABLAPL/10697/2026	TAPAN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /201 /2026 () //
291	D-ABLAPL/27729/2026 ABLAPL/10698/2026	TUKUNI @ PUSPALATA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /201 /2026 () //
292	D-ABLAPL/27883/2026 ABLAPL/10699/2026	BINOD KUMAR HEMBRAM VS STATE OF ODISHA	SIDHARTHA DAS VS	BADAGODA P.S. /609 /2026 () //
293	D-ABLAPL/25159/2026 ABLAPL/10700/2026	SASMITA MOHANTY VS STATE OF ODISHA	SARBESWAR SAHOO VS	CAPITAL P.S. /581 /2026 () //
294	D-ABLAPL/27895/2026 ABLAPL/10701/2026	HMANTA KUMAR JENA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	CYBER CRIME AND ECONOMIC OFFEN () //
295	D-ABLAPL/27485/2026	BALI YADAV	SOUMYA RANJAN DAS	SECTOR-7 /157 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10702/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/27904/2026 ABLAPL/10703/2026	BISWA RANJAN SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PANIKOILI /320 /2026 () //
297	D-ABLAPL/27263/2026 ABLAPL/10704/2026	BISHAL SAHOO @ BISHAL KUMAR SAHOO VS STATE OF ODISHA	GAYNENDRA KUMAR PARIDA VS	MALGODOWN /284 /2026 () //
298	D-ABLAPL/27913/2026 ABLAPL/10705/2026	KARENT @ KABULI @ KABULA KHAN VS STATE OF ODISHA	RABINDRANATH BARIK VS	ITAMATI /220 /2026 () //
299	D-ABLAPL/27925/2026 ABLAPL/10706/2026	SANGRAM SWAIN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	RAMBHA (KHALLIKOTE) /613 /2026 () //
300	D-ABLAPL/24932/2026 ABLAPL/10707/2026	UDAYA LENKA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SIMULIA /279 /2026 () //
301	D-ABLAPL/27928/2026 ABLAPL/10708/2026	PABITRA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /75 /2026 () //
302	D-ABLAPL/26820/2026 ABLAPL/10709/2026	AMIT SARKAR VS STATE OF ODISHA	JULU KHANSAMA VS	M.V.79 /41 /2026 () //
303	D-ABLAPL/27944/2026 ABLAPL/10710/2026	SANUJIT RATH VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	GURUDIJHATIA /105 /2026 () //
304	D-ABLAPL/27110/2026 ABLAPL/10711/2026	ALOK DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /180 /2025 () //
305	D-ABLAPL/27603/2026 ABLAPL/10712/2026	PRADEEP KUMAR MAITY VS STATE OF ODISHA	SASHIDHAR RANJIT VS	MARINE PS AT BALARAMGADI /30 /2026 () //
306	D-ABLAPL/27742/2026 ABLAPL/10713/2026	BANAJA BAHUBALENDRA VS	RAMDAS ACHARY VS	KANAS /252 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/27942/2026 ABLAPL/10714/2026	STATE OF ODISHA RAJESH KUMAR MALLICK @ MALIK VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /504 /2026 ()
308	D-ABLAPL/27747/2026 ABLAPL/10715/2026	STATE OF ODISHA LOKANATH SETHI VS	MANAS KUMAR CHAND VS	// MANCHESWAR P.S. /641 /2026 ()
309	D-ABLAPL/27752/2026 ABLAPL/10716/2026	STATE OF ODISHA RABINDRA PRADHAN VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /166 /2026 ()
310	D-ABLAPL/25243/2026 ABLAPL/10717/2026	STATE OF ODISHA SISIR KUMAR SWAIN @ SISIRA VS	CHEERA RANJAN SATAPATHY VS	// CHOUDWAR /414 /2026 ()
311	D-ABLAPL/27768/2026 ABLAPL/10718/2026	STATE OF ODISHA DEEPAK KUMAR PRADHAN @ DEEPAK PRADHAN VS	SUBODH KUMAR MOHANTY VS	// DASPALLA /250 /2026 ()
312	D-ABLAPL/27534/2026 ABLAPL/10719/2026	STATE OF ODISHA MANOJ KUMAR SAHU@MANOJ KU. SAHU@MANOJ SAHOO VS	KULDEEP MOHANTY VS	// PLANTSITE /662 /2026 ()
313	D-ABLAPL/28061/2026 ABLAPL/10720/2026	STATE OF ODISHA SAYED ABDUL RAHEMAN VS	ANITA SAHOO VS	// JATNI P.S. /412 /2018 ()
314	D-ABLAPL/27886/2026 ABLAPL/10721/2026	STATE OF ODISHA HIMANSHU BARIK @HIMANSHU BHUSAN BARIK VS	BISWANATH BEHERA VS	// RAJKANIKI /537 /2026 ()
315	D-ABLAPL/27622/2026 ABLAPL/10722/2026	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
316	D-ABLAPL/27776/2026 ABLAPL/10723/2026	STATE OF ODISHA JOGENDRA SOY VS	BISWARANJAN DALAI VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
317	D-ABLAPL/27623/2026 ABLAPL/10724/2026	STATE OF ODISHA HARISH CHANDRA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	2(B)CC/0000020/2026 CHANDIPUR /171 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/27589/2026 ABLAPL/10725/2026	PRABHUTI SWAIN @ KALIA SWAIN VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BARANGA /440 /2026 () //
319	D-ABLAPL/27832/2026 ABLAPL/10726/2026	DUHSASANA JENA @ DUSASANA JENA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	MANGALPUR /201 /2026 () //
320	D-ABLAPL/27631/2026 ABLAPL/10727/2026	ASHIS KUMAR HANSDAH VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BETNOTI /321 /2026 () //
321	D-ABLAPL/27785/2026 ABLAPL/10728/2026	SIKHARANI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
322	D-ABLAPL/27593/2026 ABLAPL/10729/2026	RAJAT DALAI VS STATE OF ODISHA	BISWAJIT SAMAL VS	PANIKOILI /299 /2026 () //
323	D-ABLAPL/27741/2026 ABLAPL/10730/2026	TULARAM BEHERA @ MADHU BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /257 /2026 () //
324	D-ABLAPL/27787/2026 ABLAPL/10731/2026	ABHIJIT ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
325	D-ABLAPL/27790/2026 ABLAPL/10732/2026	KALIM KHAN @ RASA KHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	RANPUR /265 /2026 () //